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Title: Request the HRD Minister to release balance amount sanctioned for the construction of Kendriya Vidyalaya building in Subarnapur, Bolangir.

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR):

Madam, in 2010, a Kendriya Vidyalaya was sanctioned in Subarnapur district within my Parliamentary constituency. For the last 11 years, it has been functioning out of temporary premises, even though it has a student strength of over 5000. Now, in January 2019, the foundation stone for the Kendriya Vidyalaya building was laid by none other than our hon. Prime Minister, Shri Narendra Modi Ji, and in September, 2019 Rs. 4,70,00,000 were sanctioned for the construction of this building. However, the total estimate for the construction of the Kendriya Vidyalaya is Rs. 15,03,00,000. Madam, through you, I would like to request the hon. Minister of HRD, I am lucky he is sitting here, to release this balance money as early as possible as the Parent-Teacher Body has approached me since the children are suffering undue inconvenience. There is no playing field. I would request hon. Minister to look into the issue urgently.

माननीय सभापति : सबसे आग्रह है कि हमको पांच बजे उठना है, सिर्फ एक मिनट में अपनी बात कहिए ।